

For Immediate release

**Information note to the Press (Press Release No. 42/2015) TELECOM
REGULATORY AUTHORITY OF INDIA**

**Extension of time for receiving comments/views on Consultation
paper on “Tariff Issues related to Commercial Subscribers”.**

New Delhi, the 31st July, 2015:- The Telecom Regulatory Authority of India (TRAI) released a Consultation paper on “Tariff Issues related to Commercial Subscribers” on 14th July 2015 inviting written comments from the stakeholders by 31st July, 2015 and counter comments, if any, by 7th August, 2015.

2. On request of the stakeholders, the last date for receipt of written comments/views has been extended up to 7th August 2015 and counter comments, if any, upto 14th August, 2015. It has also been decided that no request for any further extension of time for submission of comments/counter comments shall be entertained.

3. The comments may be sent preferably in the electronic form to Mr. Wasi Ahmad, Advisor (B&CS), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg, New Delhi – 110002, (Tel No. - 011-23237922, Fax No. - 011-23220442) on the e-mail address advbcs@traigov.in or umesh@traigov.in Comments/counter comments received will be posted on the website of TRAI.


**Sudhir Gupta,
Secretary, TRAI**